NOTIFICATIONS UNDER ESSENTIAL COMMO-DITIES ACT, 1955 RAMGAD MANGANESE MINE (MYSORE) &

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND CHEMICALS (SHRI SHAHNAWAZ KHAN): I beg to lay on the Table a copy each of the following Notifications (Hindi and English versions) under sub-section (6) of section 3 of the Fssential Commodities Act. 1955:—

- (1) The Kerosene (Fixation of Ceiling Prices) Second Amendment Order, 1974, published in Notification No. G.S.R. 115(F) in Gazette of India dated the 2nd March, 1974.
- (2) The Light Diesel Oil (Fixation of Ceiling Prices) Amendment Order, 1974, published in Notification No. G.S.R. 116 (F) in Gazette of India dated the 2nd March, 1974.

[Pluced in library. See No. LT-6495/74].

PRIVENTION OF FOOD ADULTERATION (AMDI.) RULES

THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH AND FAMILY PLANNING (SHRI A. K. KISKU): I beg to lay on the Table a copy of the Prevention of Food Adulteration (Amendment) Rules, 1974 (Hindi and English versions) published in Notification No. (1 S R. 205 in Gazette of India dated the 23rd February, 1974, under sub-section (2) of section 23 of the Prevention of Food Adulteration Act, 1954. [Placed in librar) See No. LT—6496/74]

ANNUAL REPORT OF GOA SHIPYARD LTD. FOR 1972-73 ALONG WITH ACCITS, UNDER COMPANIES ACT, 1956

THE DEPUTY MINISTER IN THE MINISTRY OF DEFENCE (SHRI J. B. PATNAIK): I beg to lay on the Table a copy of the Annual Report of the Goa Shipyard Limited, Vasco-da-Gama, for the year 1972-73 along with the Audited Accounts and the Comments of the Comptroller and Auditor General thereon, under sub-section (1) of section 619A of the Companies Act, 1956. [Placed in library. See No. LT—6497/74]

REPORT ON FATAL ACCIDENT AT SESHGIRI RAMGAD MANGANESE MINE (MYSORE) & ANNUAL REPORT OF CENTRAL BOARD OF WORKERS EDUCATION AND COAL MINES LABOUR WELFARE ORGANISATION FOR 1972-73

THE DEPUTY MINISTER IN THE MINISTRY OF LABOUR (SHRI BAL-GOVIND VERMA): I beg to lay on the Table—

- (1) A copy of the Report (Hindi and English versions) on the fatal accident at Seshgiri Ramgad Manganese Mine in Beliary District (Mysore), on the 22nd March, 1973. [Placed in library. See No. LT-6498/74]
- (2) A copy of the Annual Report (Hindi and Fnglish versions) of the Central Board of Workers Education, for the year 1972-73. [Placed in library See No. LT—6499/74]
- (3) A copy of the Annual Report on the activities of the Coal Mines Labour Welfare Organisation, for the year 1972-73. [Placed in library. See. No. LT-6500/74].

12.01 hrs.

## COMMITTEE ON PUBLIC UNDER-TAKINGS

## FORTY-FIGHTH REPORT

SHRIMATI SUBHADRA JOSHI (Chandni Chowk): I beg to present the Fortyeighth Report of the Committee on Public
Undertakings regarding action taken by
Government on the recommendations contained in their Thirty-ninth Report on Pyrites, Phosphates and Chemicals Limited

12.02 hrs.

BUSINESS ADVISORY COMMITTEE

THIRTY-NINTH RIPORT

THE MINISTER OF PARLIAMENT-ARY AFFAIRS (SHRI K. RAGHU RAMAIAH): I beg to move:

"That this House do agree with the Thirty-ninth Report of the Business Advisory Committee presented to the House on the 20th March, 1974."